



LEGAL STARTUPS

in collaboration with

GNLU LEGAL INCUBATION COUNCIL

(SUPPORTED BY SSIP, EDUCATION DEPARTMENT, GOVT. OF GUJARAT)

&

GNLU CENTRE FOR INTELLECTUAL PROPERTY RIGHTS

Organises

ONLINE CERTIFICATE COURSE ON
LEGAL ASPECTS OF STARTUPS

**FEBRUARY 20 to
MARCH 14, 2021**

Supported by





Concept Note :-

As we all know that start-up has become synonymous with country's growth. Various Government policies and schemes launched by Indian Government to boost the start-ups in the countries. Many incubators and accelerators have been set up by the government and private players to support and nurture start-ups at various stages. Different important aspects are required to be nurtured and taken care of for sustained growth of start-ups. Out of these. Among many, Legal Aspects play a crucial role in the life cycle of a start-up. In most of the cases, start-up founders are not well versed with legal aspects related to start-up because of their non-legal background and because of that they land up into various difficulties.

To address the above difficulty, the Legal Start-ups, in collaboration with GNLU Legal Incubation Council, GNLU Centre for IPR and IPPO, Ahmedabad, proposes a unique Certificate Course on “Legal Aspects of Start-ups” for start-up founders and interested individuals.

About Legal Startups

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About GNLU Legal Incubation Council

GNLU Legal Incubation Council is Section 8 Company incorporated under Companies Act, 2013 promoted by Gujarat National Law University, Gandhinagar for supporting students' Legal and Non-Legal Start-ups. It is supported by Students Start-up & Innovation Policy (SSIP), Education Department, Government of Gujarat & Industries Commissionerate, Government of Gujarat. Currently GLIC is incubating around 17 start-ups in the domain of law and allied areas.

About GNLU Centre for IPR

GNLU Centre for Intellectual Property Rights was established in January 2016 with an aim to promote research, extension and training in the field of intellectual property rights of India. Intellectual Property Rights and their related laws are still in a developing phase in our country but its importance cannot be ignored.

About IPPO

The role of IPPO is to provide a central platform to entrepreneurs for various IP related activities that boost networking and implementation, as well as increase awareness through seminars and online guidance sessions. The Micro, Small & Medium Enterprise sector needs to focus on commercialization of technology, promotion of innovative products through IPR protection, implementation, awareness and training.

Who should attend?

The course is ideal for students interested in Entrepreneurship, Start-up founders, Entrepreneurs, Faculty members and researchers, professionals and any other who is interested to understand and learn legal aspects related to start-ups.



Registration Fees

Rs. 300 to be paid via UPI 9924897691@paytm or scan code



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Kalpeshkumar Lalitkumar Gupta

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Topics to be covered

Please find the annexure attached

Conduct of Course

Sessions will be conducted on Saturday (evening) and Sunday (morning). Course will be conducted on Cisco WebEx platform.

Certification

90% attendance is mandatory for award of Certificate of Completion of the course. There will be a time bound online examination based on MCQ for 100 marks to be conducted in the month of March 2021. Participants are expected to score a minimum of 50% marks to get a passing certificate.

Grade Pattern for certification - (A+ 90% and above, A 80% and above, B+ 70% and above, B 60% and above, C 50% and above).

All the participants will be given an e-certificate for successfully completing the course.

No. of participants: 100 (on first come first serve basis)

Resource Persons :-

Dr. Viral Pandya

Associate Professor of Management, Director – GNLU Legal Incubation Council, Deputy Dean, Gujarat National Law University, Gandhinagar

Dr. Nidhi Buch

Assistant Professor of Law & Director – GNLU Centre for IPR
Gujarat National Law University, Gandhinagar

Prof. (Dr.) Sairam Bhatt

Professor, National Law School of India University, Bangalore

Prof. (Dr.) Raju KD

Professor – Rajiv Gandhi School of Intellectual Property Rights, IIT Kharagpur

Mr. Shrijay Sheth

Co-Founder, Founder Legalwiz.in



Dr Ambati Nageswara Rao

Assistant Professor of Social Work & Dean –
Research & Publication
Gujarat National Law University, Gandhinagar

Dr. KVNithyananda

Assistant. Professor & Chairperson – General
Management Area, Indian Institute of
Management, Trichy

Dr. Bhaskar Bhowmick

Convener, Institute Innovation Council. IIT
Kharagpur Faculty, Rajendra Mishra School of
Engineering Entrepreneurship.
Associated Professor, Centre of Excellence-
Safety Engineering & Analytics.
Indian Institute of Technology Kharagpur

Dr. Sarvanan A

Assistant Professor, Indian Institute of
Management Indore

FCA Ankit Shah

Ankit Shah & Co. Chartered Accountant, Mentor,
Consultant & Writer

Mr. Amit Kashyap,

Assistant Professor of Law & Head Centre for
Corporate Laws, Institute of Law, Nirma
University, Ahmedabad

Mr. Amit Patel

Founder – PATeual IP

Ms. Gautami Raiker

Founder – LawMate, Legal Capsule

Dr. Hardik Parikh

Assistant Professor of Law &
Member – GNLU Centre for IPR
Gujarat National Law University, Gandhinagar

Dr. Kalpeshkumar L Gupta

Founder - ProBono India, Legal Startups &
Associate Professor of Law, Parul University,
Vadodara





Organising Committee Members

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For more information please contact

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MODULES

(Sessions will be conducted on Sat/Sun)

Modules	Name of Module	Hrs.
1	Introduction to Start-ups 1.1 An overview of Start-up 1.2 Government Policies & Schemes 1.3 Start-up Ecosystem	5
2	Forms of Business and Related Laws 2.1 General Overview of Forms of Business 2.2 Sole Proprietorship 2.3 Partnership Firm 2.4 Limited Liability Partnership 2.5 Company 2.6 Other Forms of Business	5
3	Intellectual Property Rights 3.1 An Overview of IPR 3.2 Trademark 3.3 Copyright 3.4 Patent 3.5 Design 3.6 Geographical Indication	5
4	Other important aspects related to Startups 4.1 Drafting of various contracts and agreement 4.2 Various licenses, registration under different laws, rules, regulations	5
Total		20

*Actual hours will vary as per the requirement. Other important topics will also be covered in course. Expert session will also be arranged as per the requirement.